

THE HIGH COURT OF MEGHALAYA AT SHILLONG

No.HCM.II/46/2016/Prcl/

Dated Shillong, 16th July, 2018.

SHORT TERM TENDER

Sealed Quotation affixing non-refundable Court fee stamp of Rs.20/- (Rupees Twenty) only are invited for printing of Telephone Directory – 2018 of the High Court of Meghalaya, Telephone Directory-2018 size **15 cm X 11 cm with Hard Cover** from intending Firms (Govt. Registered). The details of the Quotation are available on our website <http://meghalayahighcourt.nic.in/>

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By Order

REGISTRAR GENERAL

Memo No.HCM.II/46/2016/Prcl/ 3972A Dated Shillong, 16th July, 2018.

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